

(b) At the India-ASEAN Summit held on 30th October, 2010 at Hanoi, Vietnam, PM exchanged views with ASEAN leaders to further strengthen India's ties with the ASEAN. The coming into force of the India-ASEAN Trade-in-Goods Agreement *w.e.f.* 1st January, 2010 was welcomed by the leaders who favoured an early conclusion of negotiations on the Trade-in-Services and Investment Agreement. A new and comprehensive India-ASEAN Plan of Action 2010-2015 was adopted at the Summit. The leaders acknowledged India's readiness to offer assistance in the forthcoming ASEAN ICT master plan to improve ICT connectivity. They welcomed the Indian proposal to hold an India-ASEAN Commemorative Summit in India in 2012. India and ASEAN have agreed to form an Eminent Persons Group, whose Terms of Reference was adopted at the Summit. The Eminent Persons Group will draft a new India-ASEAN vision 2020 document for presenting at the Commemorative Summit. Prime Minister also announced several new initiatives to further strengthen the India-ASEAN links. The new initiatives included extension of Visa-on-arrival facility to nationals of Cambodia, Vietnam, Philippines and Lao PDR from January 1, 2011, setting-up a Centre for Tracking and Data Reception and imaging facility in an ASEAN country, establishing Vocational Training Centres, and offer of 100 IT scholarships to each of the 10 ASEAN countries over the next 5 years.

(c) No.

(d) Does not arise.

Outcome of Obama's visit

1751. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the outcome of President Obama's India visit with regard to bilateral economic relations;

(b) whether Prime Minister discussed terrorism issue and Pakistan's involvement in it; and

(c) the negative impact on India's security as a result of US-Pakistan military cooperation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR):

(a) During the visit of President Obama to India from 6-9 November, 2010, the two sides agreed to take all necessary steps to realise fully the enormous potential for trade and investment in both directions and to harness their scientific and technological capabilities for the benefit of the two countries and the world. The two sides agreed to facilitate greater movement of professionals, investors and business travelers. We welcome US investments in key sectors of our economy, including in the areas of infrastructure and nuclear energy.

The U.S. decision to take steps to ease export controls on high technology products to India, and the new bilateral initiatives in establishing Joint Clean Energy Research and Development Centre in India; exploration and assessment of shale gas resources in India; energy cooperation programme; establishment of a Global Disease Detection Centre in India; and implementing arrangement for enhanced monsoon forecasting, will enhance bilateral economic cooperation.

(b) During the visit of President Obama to India, Prime Minister and President Obama reiterated that success in Afghanistan and regional and global security require elimination of safe havens and infrastructure for terrorism and violent extremism in Afghanistan and Pakistan. Condemning terrorism in all its forms, the two sides agreed that all terrorist networks, including Lashkar-e-Taiba, must be defeated and called for Pakistan to bring to justice the perpetrators of the November 2008 Mumbai attacks. President Obama stated in his address to the Members of Parliament that terrorist safe havens within the borders of Pakistan are unacceptable.

(c) The Government is fully alert to all developments that have a bearing on India's security and takes all necessary steps to safeguard it.

Indian in jails of middle-east and Malaysia

1752. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian citizens languishing in jails in middle-east and Malaysia under various charges and the number out of them that have been granted consular access; and

(b) the steps Government of India has taken in case of 17 Sikh youths who were implicated in April this year in a murder case in UAE?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR):

(a)

Sl. No.	Country	No. of Indian citizens in jails	Grant of consular access
1	2	3	4
1.	Bahrain	90	Consular access is provided to the inmates as and when requested for.
2.	Kuwait	219	Indian citizens have consular access to Mission's officials who regularly visit them to ascertain their well being.
3.	Oman	97	Mission has consular access to all of them.